

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.290/00271/2016

Jodhpur, this the 18th day of May, 2016

CORAM

**Hon'ble Sh. U. Sarathchandran, Judicial Member
Hon'ble Ms. Praveen Mahajan, Administrative Member**

Smt. Guddi W/o late Shri Satya Prakash, aged about 46 years, R/o Plot No.63, Indra Colony, Ratanada Jodhpur. Wife of Ex.Animal Attendant in the office of Director, DMRC Jodhpur.

.....Applicant

S.K. Malik, counsel for applicant.

Versus

1. Union of India through the Director General, Indian Council of Medical Research, Ansari Nagar, New Delhi.
2. The Director, Desert Medicine Research Centre, New Pali Road, Jodhpur.

.....respondents

Mr. B.L. Tiwari, counsel for respondents.

ORDER (Oral)

Per Sh. U. Sarathchandran

Heard Mr. S.K. Malik, learned counsel for the applicant.

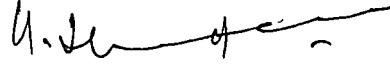
2. The grievance of the applicant is that her request for compassionate appointment submitted after the death of her husband was not considered by the respondents despite meeting the officials repeatedly. She states that she is an illiterate lady and that her children are also illiterate. She seeks appointment on compassionate grounds for herself.

4. In the above circumstances and in view of the fact that the application submitted by the applicant on 17.02.2015 (Annexure-A/4) is still pending with the respondents, we are inclined to dispose of this OA at the admission stage itself by giving a direction to the respondents to consider Annexure-A/4 application dated 17.02.2015 of the applicant and to take a well reasoned decision in accordance with the prevalent scheme for appointment on compassionate grounds, within two months from the date of receipt of a copy of this order.

5. The OA is disposed of accordingly. No costs.



[Praveen Mahajan]
Administrative Member



[U. Sarathchandran]
Judicial Member

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